

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Basic Training Programmes – Junior Civil Judges – XX Basic Course for 19 Junior Civil Judges to undergo Part-III, Final Reflective and Integrated Learning for two months at Judicial Academy from 01.11.2019 to 31.12.2019 – INCHARGE ARRANGEMENTS - ORDERS - ISSUED.

- REF:**
1. G.O.Ms.No.84, Law (LA, LA & J-Home-Courts.A2) Department, dated 10.11.2017.
 2. G.O.Ms.No.12, Law (LA, LA & J-Home-Courts.A2) Department, dated 29.03.2018.
 3. High Court's Proceedings Roc.No.8121/2017-B.Spl., dated 16.12.2017.
 4. High Court's Proceedings Roc.No.2721/2018-B.Spl., dated 30.04.2018.
 5. G.O.Ms.No.53, Law (LA, LA & J - Home-Courts.A2) Department, dated 15.09.2018.
 6. High Court's Proceedings Order Roc.No.5924/2018-B.Spl., dated 30.10.2018.
 7. Note dated 31.05.2019 approved by the Hon'ble President of the Academy, Secunderabad.
 8. Letter ROC No.447/2019/TSJA-Sec'bad, dated 06.06.2019 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1641/2017-B.SPL., DATED: 18.10.2019

The High Court is pleased to pass the following order:

The following 19 Junior Civil Judges of “**XX Basic Course**”, mentioned in Column No.2, are hereby nominated to undergo Part-III, Final Reflective and Integrated Learning for two months at Judicial Academy from 01.11.2019 to 31.12.2019 are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report before the Director, Telangana State Judicial Academy, Secunderabad, at 8.30 a.m., on 01.11.2019.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SRI P.LAXMANA CHARY, Junior Civil Judge-cum-Judicial Magistrate of First Class, Luxettipet, Adilabad District.	II Addl. Junior Civil Judge, Mancherial, Adilabad District.
2.	SRI K.SURESH, Addl. Junior Civil Judge, Asifabad, Adilabad District.	Junior Civil Judge, Sirpur, Adilabad District.
3.	MS. P.SHIRISHA, II Addl. Junior Civil Judge, Kothagudem, Khammam District.	III Additional Junior Civil Judge, Kothagudem, Khammam District.
4.	SRI N.SYAM SUNDAR, Judicial Magistrate of First Class, Manugur, Khammam District.	Judicial Magistrate of First Class, Badrachalam, Khammam District.

5.	SMT. M.USHASREE, Special Judicial Magistrate of First Class, Special Mobile Court – cum- IV Additional Junior Civil Judge, Khammam.	Smt M.Ushasree shall handover chare of her post to the Special Judicial Magistrate of First Class, Excise Court – cum- V Additional Junior Civil Judge, Khammam and the post of III Additional Junior Civil Judge –cum- III Additional Judicial Magistrate of First Class, Khammam for which post the officer is holding full additional charge to the II Additional Junior Civil Judge –cum- II Additional Judicial Magistrate of First Class, Khammam
6.	SRI K.V.M.SUBRAHMANYA SARMA, Addl. Junior Civil Judge, Husnabad, Karimnagar District.	Prl. Junior Civil Judge, Husnabad, Karimnagar District.
7.	SRI P.RAVI, II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of I Class, Godavarikhani, Karimnagar District.	Addl. Junior Civil Judge, Manthani, Karimnagar District.
8.	MS. MANJULA SURYAWAR, Addl. Junior Civil Judge, Sircilla, Karimnagar District.	Prl. Junior Civil Judge, Sircilla, Karimnagar District.
9.	MS. GUNDLA RADHIKA, II Addl. Junior Civil Judge, Huzurabad, Karimnagar District.	I Addl. Junior Civil Judge, Huzurabad, Karimnagar District.
10.	MS. V.USHA KRANTHI, Prl. Junior Civil Judge, Gadwal, Mahabubnagar District.	Junior Civil Judge, Atmakur, Mahabubnagar District.
11.	SRI D.RAM MOHAN REDDY, Junior Civil Judge, Kodangal, Mahabubnagar District.	Junior Civil Judge, Narayanpet, Mahabubnagar District.
12.	MS. K.KAVITHA, Principal Junior Civil Judge –cum- Judicial Magistrate of First Class, Vikarabad, Rangareddy District.	I Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, Vikarabad, Rangareddy District.
13.	MS. S.SHALINI, XX Assistant Judge, City Civil Court, Hyderabad.	XXI Assistant Judge, City Civil Court, Hyderabad.
14.	MS. E.SUCHARITHA, Addl. Junior Civil Judge, Gajwel, Medak District	Prl. Junior Civil Judge, Gajwel, Medak District.
15.	MS. V.SHIVA RANJANI, Special Judicial Magistrate of First Class, Excise Court, Warangal.	II Addl. Junior Civil Judge, Warangal.
16.	SRI M.VENKATESWARLU, Judicial Magistrate of First Class, Special Mobile Court, Mulug, Warangal District.	Prl. Junior Civil Judge, Parkal, Warangal District.
17.	MS. P.CHANDANA, Special Judicial Magistrate of First Class, Excise Court, Nizamabad.	II Addl. Junior Civil Judge, Nizamabad.
18.	SMT. VINDHYA NAIK, Junior Civil Judge, Banswada, Nizamabad District.	Junior Civil Judge, Yellareddy, Nizamabad District.
19.	SRI A.MANIKANTA, Junior Civil Judge, Alair, Nalgonda District.	Plr. Junior Civil Judge, Bhongir, Nalgonda District.

The officers mentioned in Column No.3, will be in full additional charge of the post(s) and also the post for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which previously they are holding full additional charge from the officers mentioned in Column No.3.

The above trainee Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. **The nominated officers are entitled only for actual journey time.**
 2. The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
18.10.19.

To:

1. The officers Concerned.
 2. The incharge officers.
 3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad
 7. The Chief Judge, City Small Causes Court, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
 10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES :**
 - a) I Addl. Metropolitan Sessions Judge, Hyderabad.
 - b) Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 - c) Adilabad
 - d) Karimnagar
 - e) Khammam
 - f) Mahabubnagar
 - g) Medak
 - h) Nalgonda
 - i) Nizamabad
 - j) Warangal
 11. The Pay and Accounts Officer, Hyderabad
 12. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad
 - c) Karimnagar
 - d) Khammam
 - e) Mahabubnagar
 - f) Medak
 - g) Nalgonda
 - h) Nizamabad
 - i) Warangal
 13. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
- High Court for the state of Telangana at Hyderabad.
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